

Act No. 7/1996
Date of Assent 7/11/1996
Date of Publication 12/11/1996

THE MANIPUR ANCIENT AND HISTORICAL MONUMENTS AND
ARCHAEOLOGICAL SITES AND REMAINS (SECOND AMENDMENT)

BILL, 1996
A4.

A 7
BILL-A 4

further to amend the Manipur Ancient and Historical Monuments and Archaeological Sites and Remains Act, 1976 (Manipur Act No. 15 of 1977).

BE it enacted by the Legislature of Manipur in the Forty-Seventh Year of the Republic of India as follows:—

1. **Short title, extent and commencement.**—(1) This Act may be called the Manipur Ancient and Historical Monuments and Archaeological Sites and Remains (Second Amendment) Act, 1996.

(2) It extends to the whole of the State of Manipur.

(3) It shall come into force on such date as the State Government may, by notification in the official Gazette, appoint.

2. **Amendment of section 2.**—In clause (a) of section 2 of the Manipur Ancient and Historical Monuments and Archaeological Sites and Remains Act, 1976, for the words "One hundred years", the words "seventy five years" shall be substituted.